economically viable. Accordingly, DDA has again requested GNCTD to declare 89 villages as urban area under Section 507 of the Delhi Municipal Corporation Act, 1957, which is a statutory requirement.

Development of metro rail in Pune and Nagpur

2128. SHRI AJAY SANCHETI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has approved development of Metro Rail for Nagpur and Pune cities of Maharashtra;

(b) if so, the steps taken in this direction;

(c) whether blue print for development of Metro Rail in Pune is still awaited;

(d) if so, the reasons for the delay; and

(e) how long it would take for completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Nagpur Metro Rail Project was approved and sanctioned by the Government on 21.08.2014. Pune Metro Rail Project has not yet been approved by the Government.

(c) and (d) The revised proposal for Pune Metro Rail Project Phase-1 has been received from Government of Maharashtra on 7.12.2015. Appraisal and approval of Metro Rail Projects is an ongoing process which requires extensive consultation with all stakeholders and approval is done depending on feasibility and availability of resources. No time limit can be specified for sanction of Metro Project.

(e) The Scheduled date of completion of Nagpur Metro Rail Project is March, 2018.

Beginning of Lucknow metro

2129. SHRI KIRANMAY NANDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Lucknow Metro between Charbagh Railway Station and Lucknow Airport shall began to roll on track before the end of 2016;

(b) if so, by what time Metro would began to function at Lucknow; and